

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 130

CP No. 3/Chd/Hry/2023

IN THE MATTER OF:-

Anil Kishore Jain

...Petitioner

Versus

Jain Die Caster Pvt.Ltd.

...Respondent

Under Section: 271-273

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi
19.04.2024

Sd/-
Court Officer